

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 1333.
TO BE ANSWERED ON MONDAY, THE 2ND MAY, 2016.**

COMPANIES REGISTERED UNDER STARTUP

**1333. SHRI B. SRIRAMULU:
SHRI M.K. RAGHAVAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details and the total number of companies registered under the "Startup" project of the Government;
- (b) the total amount of funds raised by these Startup companies till date and the profitability established;
- (c) whether there is any demand from these companies for easy availability of loans and also the apprehensions that majority of the Startup companies are likely to fail;
- (d) if so, the details thereof along with the measures taken by the Government to protect, safeguard and recover the finance provided as loans to these companies; and
- (e) if not, whether these companies are likely to remain swindle companies to collect easy loan amounts and then to wind up and if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a): The details are not maintained in the Ministry of Commerce and Industry, Department of Industrial Policy and Promotion. The companies are registered under Companies Acts 2013 and other relevant Acts and Rules of the State Governments.

(b) to (e): In view of (a) above do not arise.
